

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:713

ANSWERED ON:01.03.2016

Funds for Stadium Construction

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Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government proposes to provide financial assistance to the States to develop basic sports infrastructure for promotion of various sports in the country including rural areas;
- (b) if so, the details thereof;
- (c) whether the Government has received any proposal from various State Governments including Uttar Pradesh for the construction of stadium;
- (d) if so, the details thereof along with the action taken thereon especially for construction of stadium in the current year and the locations identified, State-wise; and
- (e) the details of funds allocated for the purpose, stadium-wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE)

FOR YOUTH AFFAIRS & SPORTS

(SHRI SARBANANDA SONOWAL)

(a) & (b) Sports is a State subject and it is primarily the responsibility of the State Government to create adequate sports infrastructure for promotion of various sports in the country including rural areas. The Central Government complements/supplements the efforts of the State Governments.

The details of schemes being implemented by the Ministry of Youth Affairs & Sports to develop sports infrastructure for promotion of various sports in the country including rural areas are as under :

Under erstwhile Centrally Sponsored Scheme namely, Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) Scheme, development of basic sports infrastructure in village and block panchayats was an item of central assistance to States/UTs along with for holding annual sports competitions, from 2008-09 to 2013-14. The State-wise and year-wise details of funds released to States/UTs for development of infrastructure under PYKKA Scheme during 2008-09 to 2013-14 are at Annexure-I. The PYKKA Scheme was restructured as Rajiv Gandhi Khel Abhiyan (RGKA) w.e.f. 01.04.2014.

? The RGKA Scheme provides for construction of an integrated sports complex in each block of the country both for outdoor and indoor sports disciplines. It also provides for central assistance for sports equipment. The RGKA Scheme also provides for grant-in-aid for holding competitions, viz, Rural Competitions, Women Competitions, North East Games and Competitions in Left Wing Extremism Affected Areas at various levels, i.e., block, district, State and National levels. The Scheme was evolved to provide for funding through convergence of various Schemes implemented by Ministry of Rural Development, Ministry of Panchayati Raj, Ministry of Development of North East Region, and erstwhile Planning Commission. However, no funds could be obtained towards implementation of RGKA due to non-convergence of various Schemes by the concerned Ministries.

Urban Sports Infrastructure Scheme, introduced in 2010-11, envisages creation of infrastructure including laying of artificial turfs for hockey, football and athletics, and construction of multi-purpose hall. Under the Scheme, State Governments, local civic bodies, schools, colleges, universities and sports control boards are eligible for assistance. Details of funds released under USIS from 2010-11 to 2015-16 are given at Annexure-II.

(c), (d) & (e) The Ministry of Youth Affairs & Sports is not implementing any scheme for construction of stadium.
